

THE SCHEDULE

Name of the post	No. of post (s)	Classification	Pay Level in Pay Matrix	Whether Selection Post or non-selection post	Age limit for direct recruitment
1 Sub-Editor	2 4 (2017) * Subject to variation depending on Workload	3 General Central Service, 'Non-Ministerial' 'Gazetted' Group 'B'	4 Level -7 (Rs. 44900-142400)	5 Not Applicable	6 30 years (relaxable for Govt. Servants upto 5 years in accordance with instructions or orders issued by Central Government. Note: The crucial date for determining the age-limit shall be as advertised by the UPSC.
<p align="center">Educational & Other Qualifications required for Direct recruits</p>					
<p align="center">7</p>					
<p>Essential:</p> <ul style="list-style-type: none"> (i) Bachelor's Degree in Law from recognized University; (ii) Hindi as an elective or compulsory subject at the Senior Secondary (12th) level; (iii) English as compulsory subject at Senior Secondary (12th) level; (iv) (a) experience of practice as an Advocate from a continuous period of three year, or (b) experience of translation in Hindi of deeds, agreement, Bills, Acts, rules regulations or orders, in the Central Government or a State Government or Union Territory, administration for period of three years; or (c) experience of editing and translation in Hindi of Supreme Court or High Court judgments for three years; or (d) Post Graduate Diploma for legal translation from Central/State Govt. recognized institute. <p>Note 1.-Qualification(s) are relaxable at the discretion of the Union Public Service Commission for reasons to be recorded in writing in the case of candidates otherwise well qualified.</p>					
<p>Whether age and educational qualifications prescribed for direct recruitment will apply in the case of promotees</p>			8 AGE :NA Edu. Qual: NA	<p>Period of probation if any</p>	<p>Method of recruitment whether by direct recruitment or by promotion or by deputation/absorption and percentage of the vacancies to be filled by various methods.</p>
			9	Two years	10 50% by direct recruitment 50% by deputation/ Absorption failing which by direct recruitment.

Note 2.- The qualification(s) regarding experience is/are relaxable at the discretion of the Union Public Service Commission for reasons to be recorded in writing in the case the candidates belonging to Schedule Castes or Scheduled Tribes if at any stage of selection, the Union Public Service Commission is of the opinion that sufficient number of candidates from these communities possessing the requisite experience are not likely to be available to fill up the vacancies reserved for them.

Desirable:- Master Degree in Law from a recognized University.

<p>In case of recruitment by promotion/ deputation/absorption, grades from which promotion/ deputation/ absorption to be made</p>	<p>If Departmental Promotion Committee exists, what is its composition</p>	<p>Circumstances in which UPSC is to be consulted in making recruitment.</p>									
<p>11</p> <p>Deputation : Officer of the Central Government or State Government or Union Territory administration, (a) (i) holding analogous post on regular basis; or (ii) with five years regular service in the grade after appointment thereto on regular basis in the post in level 6. (b) possessing the educational qualifications and experience as prescribed for direct recruitment under column 7, Note-1.- "Period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government shall ordinarily not to exceed three years. Note-2. - The maximum age limit for appointment by deputation shall be not exceeding 56 years as on the closing date of receipt of applications".</p>	<p>12</p> <p>Group 'B' Departmental Confirmation Committee:-</p> <table border="1" data-bbox="747 515 1136 1232"> <tr> <td>1.</td> <td>Additional or Joint Secretary and Legislative Counsel, Legislative Department.</td> <td>Chairman</td> </tr> <tr> <td>2.</td> <td>Chief Editor/Editor, Vidhi Sahitya Prakashan, Legislative Department</td> <td>Member</td> </tr> <tr> <td>3.</td> <td>Deputy Secretary / Under Secretary, Vidhi Sahitya Prakashan, Legislative Department</td> <td>Member</td> </tr> </table>	1.	Additional or Joint Secretary and Legislative Counsel, Legislative Department.	Chairman	2.	Chief Editor/Editor, Vidhi Sahitya Prakashan, Legislative Department	Member	3.	Deputy Secretary / Under Secretary, Vidhi Sahitya Prakashan, Legislative Department	Member	<p>13</p> <p>Consultation with the Union Public Service Commission is necessary while appointing an officer on direct recruitment basis.</p>
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